

Indianisation of Foreign Firms

3384. **Shri Damani:** Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing:

(a) the names of the foreign firms, the control and management of which have been passed on to Indians (Industry-wise) during the period from 1958 to 1959;

(b) the compensation paid in each case;

(c) the mode of payment;

(d) the countries to which these firms formerly belonged; and

(e) how many of these firms have managing agency system?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) to (e). The Department of Company Law Administration does not have the required information. But the Reserve Bank of India periodically carries out Surveys of Foreign Liabilities and Assets. On the basis of the information collected for these Surveys by the Reserve Bank of India for the period since 1955, there were 12 major instances, exclusive of nationalised companies (e.g., foreign controlled Gold Mining Companies and Foreign Life Insurance Companies) of take-over or liquidation or Indianisation of foreign controlled companies. Further details are not available, and cannot be collected by this Department without an expenditure of time and labour which would be incommensurate with the result.

Press Information Bureau Branch Offices in U.P.

3385. **Shri Sarju Pandey:** Will the Minister of Information and Broadcasting be pleased to state the number of branch offices of the Press Information Bureau which have been opened during 1958-59 in Uttar Pradesh?

The Minister of Information and Broadcasting (Dr. Keskar): No branch office of the Press Information Bureau

was opened in Uttar Pradesh during 1958-59.

I.L.O. Expanded Programme of Technical Assistance

3386. { **Shri S. C. Samanta;**
Shri Subodh Hansda;

Will the Minister of Labour and Employment and Planning be pleased to lay a statement showing:

(a) how the training facilities abroad offered by the I.L.O. Expanded Programme of Technical Assistance and Colombo Plan have been utilised up to date;

(b) how many persons thus trained have come back;

(c) how their services have been utilised; and

(d) how many persons are proposed to be sent during the remaining period of the Second Five Year Plan?

The Deputy Minister of Labour (Shri Abid Ali): (a) 142 persons have been trained or are at present undergoing training in various subjects concerning Labour.

(b) All the persons except 15 trainees who are at present receiving training in Australia and UK have come back.

(c) The Central Government Officers were, on return from training, employed on work so as to derive full benefits from their training abroad. It is believed that same would be the position with regard to the officers of the State Governments and Workers and Employers' representatives

(d) About 50

Industrial Relations in Public and Private Sectors

3387. { **Shri Ram Krishan Gupta;**
Pandit D. N. Tiwary;

Will the Minister of Labour and Employment and Planning be pleased to state at what stage is the question of following uniform principles in